

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KOBO BIOTECH LIMITED

Operating in: Customer-Centric Manufacturer of Active Pharmaceutical Ingredients (API)
based on Fermentation Technology at Solapur with land parcel at
Hyderabad and corporate office at Mumbai.

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

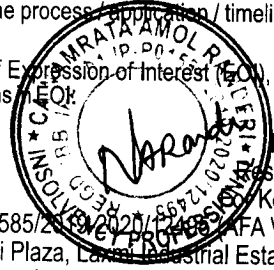
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	KOBO BIOTECH LIMITED CIN: L24110TG1993PLC016112
2.	Address of the registered office	Plot No. 121A/1, Western Hills, Addagutta Society, Opp. JNTU, Kukatpally, Hyderabad, Telangana, India – 500072.
3.	URL of website	www.kobobiotech.com
4.	Details of Place where majority of fixed Assets are located	- Majority of fixed assets are located at factory site in Solapur at E2, MIDC Main Road, Chincholikati, Maharashtra, India. - Land at Factory site in Hyderabad at Sangareddy, Shankarpalli – Mominpet Road, Telangana, 502291
5.	Installed capacity of main products/ services	The installed capacity as last reported was 2300 TPA
6.	Quantity and value of main products/ services sold in last financial year	Quantity and Value of main products / services sold in the last financial year as per audited financial statements for the FY 2022-23 – NIL
7.	Number of employees/ workmen	Presently there are no workmen. Workmen and Employees list as per claim sheet updated from time to time and uploaded on IBBI website.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Documents can be obtained by sending email at Process E-mail id: cirp.kobobiotech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Can be obtained by sending email at Process E-mail id: cirp.kobobiotech@gmail.com
10.	Last date for receipt of expression of interest	25-09-2025
11.	Date of issue of provisional list of prospective resolution applicants	05-10-2025
12.	Last date for submission of objections to provisional list	10-10-2025
13.	Date of issue of final list of prospective resolution applicants	20-10-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-10-2025
15.	Last date for submission of resolution plans	24-11-2025
16.	Process email id to submit EOI	cirp.kobobiotech@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA.

1) All the EOI's received will be reviewed by RP as well as the COC and thereafter further information / documents related to the process will be provided to the shortlisted parties.

The RP / COC shall have discretion to change the criteria for the EOI at any point of time.

2) RP / COC reserves the right to cancel or modify the process / application / timeline without assigning any reasons and without any liability whatsoever.

3) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications.



SD/-

Namrata A Randeri

Resolution Professional

Kobo Biotech Limited

Reg. No.: IBBI/IPA-001/IP-P01585/2019-20/13498 (AFA Valid upto 31.12.25)

Date: 10-09-2025

Reg. Add: 215, Laxmi Plaza, Laxmi Industrial Estate, New Link Road,

Place: Mumbai

Andheri West, Mumbai, Maharashtra 400053

Geethaads Ramakrishna 9032242118, 9440403689